

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 303 OF 2012

Monday, this the 8th day of February, 2016

CORAM:

HON'BLE Mr. JUSTICE N.K. BALAKRISHNAN, JUDICIAL MEMBER
HON'BLE Mrs. P. GOPINATH, ADMINISTRATIVE MEMBER

P.K. Sajila Kumari, D/o. K.R. Balappan Pillai
Working as Assistant Postmaster (A/cs)
Trivandrum GPO, Residing at Sreeganesh
TKM College (P.O), Kollam – 691 005.

- **Applicant**

(By Advocate Dr. K.P. Satheesan, Senior
Mr. M.R. Jayaprasad)

Versus

1. Union of India, represented by Secretary to the Government of India, Ministry of Communications, Department of Posts, New Delhi – 110 001.
2. The Director General of Posts,
Department of Posts, Dak Bhavan, New Delhi – 110 116.
3. The Chief Postmaster General,
Kerala Circle, Trivandrum – 695 001.
4. Senior Superintendent of Post Offices,
Thiruvananthapuram North Division,
Thiruvananthapuram – 695 001.

- **Respondents**

(By Advocate Mr. C.P. Ravikumar, ACGSC)

The application having been heard on 08.02.2016, the Tribunal on the same day delivered the following:

ORDER

Mr. Justice N.K. Balakrishnan, Judicial Member

The applicant herein was permitted by this Tribunal to participate in the Group B examination. She participated; it is stated that she came out successful. No further relief is required to be given in this O.A. Hence, this O.A is closed. The applicant can raise other contentions, if any, left out in O.A No. 1131/2013 filed by her.

2. The Original Application is closed. No order as to costs.

(Dated, the 8th February, 2016.)


(P. GOPINATH)
ADMINISTRATIVE MEMBER


(N.K. BALAKRISHNAN)
JUDICIAL MEMBER